

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2092
TO BE ANSWERED ON 14.03.2023**

SCHEMES FOR SCs AND STs

**2092. SHRI SATYADEV PACHAURI:
SHRI JAGANNATH SARKAR:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken any steps to generate awareness among Scheduled Caste (SCs) and Scheduled Tribes (STs) about the provisions of law aimed at ending discrimination, if so, the details thereof and if not, the reasons therefor;
- (b) the details of the various schemes running with Central assistance for the social development and empowerment of SCs and STs in Uttar Pradesh; and
- (c) the details of the funds disbursed and utilized for social development and empowerment of SCs and STs during 2019-20, 2020-21 and 2021-22, State/UT-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) : An Act of Parliament namely the Protection of Civil Rights {PCR} Act, 1955, prescribes punishment for enforcement of any disability arising from practice of 'untouchability'. Likewise another Act of Parliament namely the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989, has been enacted to prevent the commission of offences of atrocities against members of Scheduled Castes(SCs) and Scheduled Tribes(STs). For the effective implementation of these Acts, a Centrally Sponsored Scheme is in force to provide admissible Central assistance to State Governments and Union Territory Administrations for inter-alia, Awareness Generation and Publicity as well.

Further, a National Helpline against Atrocities (NHAA) for the members of Scheduled Castes and the Scheduled Tribes has been also launched by the Department of Social Justice & Empowerment. The objective of the helpline is to generate awareness about the provisions and processes under the Law that are aimed at ending discrimination and provide protection. The NHAA is available on toll-free number '14566' across the country.

(b): The details of various schemes/programmes run with Central Assistance for the social development and empowerment of SCs & STs by this Department and Ministry of Tribal Affairs in the States/UTs including the State of Uttar Pradesh are attached as **Annexure I & II** respectively.

(c): The State-wise details of the funds disbursed for social development and empowerment of SCs and STs by this department and Ministry of Tribal Affairs during 2019-20, 2020-21 and 2021-22 are attached as **Annexure III and IV**.

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Lok Sabha Unstarred Question No. 2092 for 14.03.2023

Annexure I

Schemes implemented by the Department of Social Justice & Empowerment for empowerment of persons belonging to Scheduled Castes/Scheduled Tribes

Sl. No.	Centrally Sponsored Schemes
1.	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) a) Special Central Assistance (SCA) to Scheduled Caste Sub Plan (SCSP) b) Pradhan Mantri Adarsh Gram Yojana (PMAGY) c) Babu Jagjivan Ram Chhatrawas Yojna
2.	Post-Matric Scholarship for SC students
3.	Pre-Matric Scholarship for SC students and others
4.	Centrally Sponsored Scheme for the implementation of the PCR Act,1955 & the SC/ST (PoA) Act, 1989.
Central Sector Schemes	
5.	Scholarship for Higher Education for Young Achievers Scheme (SHREYAS) a) Top Class Scholarship scheme for SCs (TCS) b) Free Coaching scheme for SC and OBC students c) National Overseas scholarship Scheme for SC etc. students (NOS) d) National Fellowship scheme for SCs (NFSC)
6.	Scheme for Residential Education for Residential Education for Students in High Schools in Targeted Areas(SHRESHTA)
7.	Venture Capital Funds for SCs
8.	Various livelihood and skill development schemes of the National Finance and Development Corporation for Scheduled Castes (NSFDC)

Schemes and Programmes implemented by the Ministry of Tribal Affairs for persons belonging to Scheduled Tribes

1.	PRADHANMANTRI AADI ADARSH GRAM YOJANA a)Scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) b) Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY):
2.	DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGs):
3.	GRANTS UNDER ARTICLE 275(1) OF THE CONSTITUTION OF INDIA
4.	EKLAVYA MODEL RESIDENTIAL SCHOOLS
5.	POST MATRIC SCHOLARSHIPS TO THE STUDENTS BELONGING TO SCHEDULED TRIBES FOR STUDIES IN INDIA.
6.	PRE-MATRIC SCHOLARSHIP FOR NEEDY SCHEDULED TRIBE STUDENTS STUDYING IN CLASSES IX&X
7.	NATIONAL FELLOWSHIP AND SCHOLARSHIP FOR HIGHER EDUCATION OF ST STUDENTS (a): NATIONAL FELLOWSHIP (earlier known as RGNF) FOR HIGHER EDUCATION OF ST STUDENTS. (b) SCHOLARSHIP(Top Class Education) FOR HIGHER EDUCATIONOF ST STUDENTS.
8.	NATIONAL OVERSEAS SCHOLARSHIP FOR SCHEDULED TRIBE CANDIDATES
9.	SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATION WORKING FOR THE WELFARE OF SCHEDULED TRIBES.
10.	SUPPORT TO TRIBAL RESEARCH INSTITUTE
11.	Tribal Research Information, Education, communication and Events (TRI-ECE)
12.	PRADHAN MANTRI JANJATIYA VIKAS MISSION (PMJVM)
13.	MARKETING AND LOGISTICS DEVELOPMENT FOR PROMOTING TRIBAL PRODUCTS FROM THE NORTH EASTERN REGION (PTP-NER)
14.	EQUITY SUPPORT TO NATIONAL / STATE SCHEDULED TRIBES FINANCE AND DEVELOPMENT CORPORATION (NSTFDC / STFDCS)
15.	VENTURE CAPITAL FUND FOR SCHEDULED TRIBES (VCF-STs)

Funds released by the Department of Social Justice & Empowerment under the Schemes:**A. Centrally Sponsored Schemes:**

(Rs. in Lakh)

Sl. No.	State/UT	2019-20	2020-21	2021-22
1.	Andhra Pradesh	41503.94	61789.04	57778.83
2.	Assam	3904.60	4304.30	768.00
3.	Bihar	10190.80	6288.00	14788.00
4.	Chandigarh	102.00	50.00	338.00
5.	Chhattisgarh	9199.50	10021.19	9960.82
6.	Daman & Diu	0.00	0.83	20.00
7.	Delhi	716.00	404.37	706.45
8.	Goa	4.00	6.60	3.00
9.	Gujarat	9215.92	22328.61	3416.14
10.	Haryana	2216.21	3506.80	1821.21
11.	Himachal Pradesh	6473.60	4659.19	2208.95
12.	Jammu & Kashmir	2122.00	360.00	731.83
13.	Jharkhand	4444.70	2029.83	7619.34
14.	Karnataka	28115.58	41941.35	33247.26
15.	Kerala	5215.84	11152.15	2972.52
16.	Madhya Pradesh	36469.83	50698.19	51925.93
17.	Maharashtra	14515.21	61613.52	44185.05
18.	Manipur	1910.79	878.59	4378.00
19.	Nagaland	262.50	0.00	2182.50
20.	Odisha	22529.91	24272.56	39719.40
21.	Puducherry	272.45	1058.82	978.63
22.	Punjab	25711.80	22452.60	31587.49
23.	Rajasthan	47204.33	38878.06	46800.39
24.	Sikkim	552.14	261.35	589.30
25.	Tamil Nadu	116634.25	30055.62	105659.49
26.	Telangana	4823.65	29753.73	4458.92
27.	Tripura	4354.14	3199.50	8815.31
28.	Uttar Pradesh	134270.37	112709.62	154522.56
29.	Uttarakhand	1202.87	2263.42	3194.19
30.	West Bengal	20236.61	36054.41	34803.00
Total		554375.54	582992.25	670080.51

B. Central Sector Schemes:-

Central Sector schemes are implemented directly by this department without involvement of States/UTs. As such, State/UT wise information is not available under the schemes. However, the funds released under the Central Sector Schemes in the last three Financial Years i.e 2019-20,2020-21 and 2021-22 are Rs. 1241.05 Crores, 850.98 Crores and 951.26 Crores respectively.

Funds released by the Ministry of Tribal Affairs under the schemes mentioned in Annexure II :

(a) Under proviso to Grants under Article 275 (1) of the Constitution of India, financial assistance are provided to the State Governments based upon proposals received from them, duly recommended by State level Executive Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry for the purpose. Under proviso to Grants under Article 275(1) of the Constitution, funds are provided for activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. with the objective of development of scheduled area and also the welfare of Scheduled Tribes (STs).

(Rs. In Lakhs)

S.No.	States/UTs	2019-20	2020-21	2021-22
		Total Release	Total Release	Total Release
1	Andhra Pradesh	8942.43	2055.55	2638.65
2	Arunachal Pradesh	13202.25	6014.00	9830.00
3	Assam	10802.85	4592.37	2570.000
4	Bihar	0.00	0.00	642.08
5	Chhattisgarh	22500.77	9976.24	11604.02
6	Goa	0	0.00	600.41
7	Gujarat	16833.88	5940.04	6923.79
8	Himachal Pradesh	5314.7	1161.00	1500.00
9	Jammu & Kashmir	5410	0.00	0.00
10	Jharkhand	11166.77	10278.00	12264.19
11	Karnataka	10435.46	3305.68	3210.00
12	Kerala	633.29	0.00	0.00
13	Madhya Pradesh	44938.92	4279.78	5319.10
14	Maharashtra	23136.7	4573.16	0.00
15	Manipur	6151.91	0.00	0.00

16	Meghalaya	4799.53	492.71	1595.25
17	Mizoram	6598.83	1909.71	2971.54
18	Nagaland	6802.11	1717.38	3202.39
19	Odisha	15110.66	6304.62	11382.05
20	Rajasthan	15586.19	9166.00	10435.21
21	Sikkim	3175.35	516.00	2045.00
22	Tamil Nadu	6356.07	0.00	0.00
23	Telangana	9973.28	2517.00	2050.00
24	Tripura	2952.63	201.74	607.53
25	Uttar Pradesh	2760.71	927.426	832.71
26	Uttarakhand	428.37	0.00	100.65
27	West Bengal	12127.17	4041.14	0.00

(b) Ministry of Tribal Affairs is implementing a Scheme “Development of Particularly Vulnerable Tribal Groups (PVTGs)” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people. Funds are provided to the concerned State Government / UT on the basis of their proposals in diverse sectors i.e. education, housing, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, conservation of culture and traditional practices or any other innovative activity with respect to these identified 75 PVTG communities in the nature of gap filling intervention besides interventions undertaken by the States out of Tribal Sub-Plan funds.

(Rs. In Lakhs)

S.N	Name of State	2019-20	2020-21	2021-22
		Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	3713.43	1245.51	1829.60
2	A & N Islands	0.00	0.00	252.11
3	Bihar	0.00	0.00	0.00
4	Chhattisgarh	1311.35	989.32	996.90
5	Gujarat	429.05	552.20	761.80
6	Jharkhand	847.00	1777.29	1696.93
7	Karnataka	1933.01	438.46	661.17
8	Kerala	0.00	88.00	0.00

9	Madhya Pradesh	8064.89	2188.11	2888.69
10	Maharashtra	2510.00	1411.66	0.00
11	Manipur	0.00	0.00	0.00
12	Odisha	976.38	1202.00	1197.00
13	Rajasthan	968.10	968.00	706.17
14	Tamil Nadu	819.48	551.08	1967.81
15	Telangana	538.50	1460.50	1193.04
16	Tripura	1960.82	231.43	1481.71
17	Uttar Pradesh	0.00	82.04	0.00
18	Uttarakhand	489.53	295.00	367.07
19	West Bengal	437.47	519.40	0.00
	Grand Total	24999.00	14000.00	16000.00

(c) Under the scheme of EMRS, funds are released by the Ministry to an autonomous society, National Education Society for Tribal Students (NESTS) for implementation of the scheme and NESTS further releases funds to State Societies and Construction Agencies etc. as per their requirements. Upto the year 2019-20, funds were being released to states including Uttar Pradesh for this scheme under Grants under Article 275 (1) of the constitution as one of the components. From the year 2020-21 onwards, separate allocation has been made for EMRS scheme and the details of fund allocation to NESTS for release of funds to State Societies and Construction Agencies etc. including Uttar Pradesh by the Ministry from the year 2020-21 onwards is as under:

(Rs. in Crores)

Financial year	Funds sanctioned/ released to NESTS	Utilization Report by NESTS
2020-21	1199.98	1199.98
2021-22	1057.74*	301.00

* UC in respect of fund released under CCA is not due as on date.

(d) Till the year 2020-21 under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS), 100% grants were provided to the State Governments with notified STs including Uttar Pradesh inter-alia for activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. for the development of Scheduled Tribes (ST).

During 2021-22, MoTA has revamped the existing Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for

implementation during 2021-22 to 2025-26, which aims at transforming villages with significant tribal population into model village (Adarsh Gram). The State-wise details of the funds released and utilization thereof reported by the State Government for funds released during 2019-20 to 2021-22 under the scheme of 'SCA to TSS' / 'PMAAGY' is as under:

(Rs. in lakhs)

S. No.	States	2019-20	2020-21	2021-22
		Total Release	Total Release	Total Release
1	Andhra Pradesh	12470.50	4954.96	0.00
2	Arunachal Pradesh	9224.29	7015.50	733.68
3	Assam	2710.08	4578.76	8743.02
4	Bihar	0.00	3106.00	774.44
5	Chhattisgarh	9415.53	8769.06	15595.8
6	Goa	0.00	724.26	0.00
7	Gujarat	8975.55	10786.40	15916.78
8	Himachal Pradesh	2394.18	1367.00	377.03
9	J & K	4509.00	0.00	0.00
10	Jharkhand	6201.49	7049.64	6531.79
11	Karnataka	7434.00	0.00	2139.9
12	Kerala	0.00	459.15	0.00
13	Madhya Pradesh	13415.25	0.00	12268.76
14	Maharashtra	11929.09	0.00	0.00
15	Manipur	1434.02	0.00	427.98
16	Meghalaya	3788.00	328.25	0.00
17	Mizoram	3140.00	1236.22	580.83
18	Nagaland	2951.12	2846.14	886.53
19	Odisha	8691.18	9010.42	2771.68
20	Rajasthan	11461.41	8662.66	7224.71
21	Sikkim	0.00	0.00	0.00
22	Tamilnadu	450.56	377.47	285.32
23	Telangana	5361.29	4191.00	2262.18
24	Tripura	1362.97	1173.30	631.78
25	Uttarakhand	600.00	757.80	0.00
26	Uttar Pradesh	779.91	508.83	0.00
27	West Bengal	5862.58	3746.00	0.00
	Total	134562.00	81648.82	78152.21

(e) The scheme of "Grant in Aid to Voluntary Organizations working for the welfare of STs" which is demand-driven and the grants are provided directly to the Non-Governmental Organizations/ Voluntary

Organizations for running their health, educational and livelihood projects after their online application, providing relevant information, recommendation of Authorities at District level, duly recommended by the multi-disciplinary State Level Committee of the concerned State Government/UT Administration.

Details of fund released during 2019-20, 2020-21 & 2021-22 to NGOs/ VOs working in States/ UTs including Uttar Pradesh is as under:

DETAILS OF FUND RELEASED DURING THE YEAR 2019-20 TO 2021-22 UNDER THE SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STS			
State	2019-20	2020-21	2021-22
ANDHRA PRADESH	10157218	5026080	16228664
ARUNACHAL PRADESH	35595687	27184297	23778993
ASSAM	6213405	4061646	18512478
CHATTISGARH	15948615	4900346	13036874
DELHI	0	1316151	1428775
GUJARAT	17888100	12098347	10403047
HIMACHAL PRADESH	17953743	22425259	13154561
JAMMU AND KASHMIR	1587901	4639377	2672910
JHARKHAND	107514637	50136982	69711917
KARNATAKA	25497469	11651044	22293781
KERALA	0	12082483	14281473
LADAKH	0	0	4308595
MADHYA PRADESH	49199977	22388570	110269307
MAHARASHTRA	62859152	40257292	67398480
MANIPUR	33097504	28092348	60202985
MEGHALAYA	145347653	84500593	77602299
MIZORAM	4711528	6963997	11151249
ODISHA	293997570	153681894	242481660
RAJASTHAN	17184495	18979922	10165582
SIKKIM	3046526	946123	2718360
TAMIL NADU	28908752	11703033	27473845
TELANGANA	1096770	5481754	5664219
TRIPURA	4656113	3354479	156271
UTTAR PRADESH	0	11222937	3220666
UTTARAKHAND	1558170	4854462	6422488
WEST BENGAL	64483189	47050584	57760521
Grand Total	948504174	595000000	892500000

(f) The Ministry of Tribal Affairs has been implementing the following Scholarship Schemes to promote and encourage basic and higher education amongst ST population. These Schemes are also implemented in the States of Uttar Pradesh:

- i) Pre-Matric Scholarship for ST students (Class IX and X)
- ii) Post Matric Scholarship for ST students (Class XI and above)
- iii) National Fellowship and Scholarship for Higher Education for ST students.
- iv) National Overseas Scholarship for ST students.

Out of the schemes mentioned above, the scholarship schemes at Sl.No (i) to (ii) are Central Sponsored Schemes and implemented by respective State/UT Govt. Both pre & Post Matric Scholarship Schemes are open ended Schemes wherein scholarships are given to all eligible students for pursuing studies from class 9th to Ph.D, whose parental income is up to Rs.2.5 lakh per annum. The calling of applications, verification, selection of beneficiaries is the responsibility of the States/UTs. The Ministry of Tribal Affairs, releases funds to States/UTs based on proposals submitted by them and after examining financial and physical progress. State Governments/Union Territory Administrations disburse the scholarship amount to all the eligible ST Student's bank account through DBT mode.

The Schemes at Sl.No. (iii) & (iv) are Central Sector Schemes. There are no state-wise allocation of slots and funds under these Central Sector Schemes. Under National Fellowship and Scholarship for Higher Education for ST students, funds are directly released to the Students/Institutions through DBT mode whereas National Overseas Scholarship for ST students is implemented by through the Ministry of Tribal Affairs. There is no state-wise allocation of funds under these Central Sector Schemes.

Central Sponsored Schemes i.e., Pre Matric Scholarship Scheme & Post Matric Scholarship Schemes are open ended Schemes implemented by respective States/UT admn. State-wise fund released and utilization by States/UTs during 2019-20 to 2021-22 under Pre-Matric Scholarship Scheme & Post Matric Scholarship Schemes is given as under:

(Rs. in Lakhs)

Sl. No.	State/ UT	2019-20	2020-21	2021-22
		Release	Release	Release
1	Andaman & Nicobar	5.62	12.33	8.03
2	Andhra Pradesh	736.32	1433.81	3935.06
3	Arunachal Pradesh	0.00	0.00	207.30
4	Assam	0.00	17.27	102.19
5	Bihar	7131.47	0.00	0.00
6	Chhattisgarh	4796.94	3541.54	0.00

7	Dadar & Nagar Haveli and Daman & Diu	38.49	234.00	206.62
8	Daman & Diu	5.89	0.00	0.00
9	Goa	80.56	41.35	0.00
10	Gujarat	5248.34	2198.84	3689.18
11	Himachal Pradesh	83.92	91.87	0.00
12	Jammu & Kashmir	0.00	0.00	0.00
13	Jharkhand	1514.49	0.00	3899.03
14	Karnataka	1846.92	0.00	1753.16
15	Kerala	287.31	116.56	347.07
16	Ladakh	0.00	42.27	74.22
17	Madhya Pradesh	7698.90	5429.34	11458.18
18	Maharashtra	0.00	0.00	0.00
19	Manipur	443.33	0.00	0.00
20	Meghalaya	0.00	0.00	0.00
21	Mizoram	702.21	167.86	657.47
22	Nagaland	0.00	60.75	0.00
23	Odisha	6157.65	6944.96	5236.75
24	Puducherry	0.00	1.63	0.00
25	Rajasthan	5346.97	3126.90	6234.34
26	Sikkim	3.57	9.41	0.00
27	Tamil Nadu	589.74	241.00	546.55
28	Telangana	0.00	0.00	0.00
29	Tripura	386.18	252.09	58.55
30	Uttar Pradesh	0.00	0.00	88.17
31	Uttarakhand	0.00	138.24	0.00
32	West Bengal	894.18	788.22	912.51
	Total	43999.00	24890.24	39414.37

Details of fund released and utilized under Post-Matric Scholarship Scheme

(Rs. in Lakhs)

Sl. No	State/ UT	2019-20	2020-21	2021-22
		Release	Release	Release
1	Andaman & Nicobar	11.34	13.29	10.35
2	Andhra Pradesh	7797.07	6039.35	8991.45
3	Arunachal Pradesh	6113.41	5712.96	12360.50
4	Assam	4867.20	5413.54	1093.40
5	Bihar	1525.43	708.22	0.00
6	Chhattisgarh	7022.69	8790.24	0.00
7	Dadra & Nagar Haveli and Daman & Diu	88.66	3481.73	0.00
8	Daman & Diu	0.00	0.00	0.00
9	Goa	732.79	458.18	0.00
10	Gujarat	14004.48	22977.64	46170.25
11	Himachal Pradesh	2468.81	0.00	0.00
12	Jammu & Kashmir	1048.29	805.44	0.00
13	Jharkhand	7862.86	0.00	12654.88
14	Karnataka	15003.43	0.00	17080.51
15	Kerala	1641.52	3285.25	2516.49
16	Ladakh	0.00	738.00	2214.00
17	Madhya Pradesh	12198.58	12344.00	24529.43
18	Maharashtra	15575.38	18149.52	19214.82
19	Manipur	6235.55	2184.19	4292.15
20	Meghalaya	0.00	0.00	2636.09
21	Mizoram	4415.78	3446.82	3874.64
22	Nagaland	3268.73	3226.37	4435.75
23	Odisha	16640.15	19095.97	21842.98
24	Puducherry	0.00	19.56	0.00
25	Rajasthan	25950.52	25557.03	13744.70
26	Sikkim	566.80	553.83	1036.28
27	Tamil Nadu	5025.19	3328.99	4849.38
28	Telangana	19610.60	27297.83	7503.90

-29	Tripura	2355.78	4804.98	7188.77
30	Uttar Pradesh	1822.71	2218.67	0.00
31	Uttarakhand	0.00	0.00	3568.37
32	West Bengal	2411.00	2256.42	3872.05
	Total	186264.75	182908.02	225681.13

(g) TRI and Media Division is administrating the centrally sponsored scheme "Support of Tribal Research Institute" under which grants are given to the state Tribal Research Institutes (TRIs) for various projects including preservation and promotion of their art, culture, practices, traditions in following ways:

(i) Research studies/publication of books/documentation including audio visual documentaries on promotion of rich tribal cultural heritage which includes preservation of tribal languages.

(ii) Tribal cultural exchange programmes.

(iii) Research and documentation of Indigenous practices by tribal healers and medicinal plants, Adivasi Languages, agriculture system, dances and paintings, organization of literary festivals, publication of books written by tribal writers/ authors, translation works and literature competitions, etc.

(iv) To acknowledge the heroic and patriotic deeds of tribal unsung heroes, Ministry has sanctioned setting up Tribal Freedom Fighters Museum for ten states. This museum along with ethnographic Tribal museums will also showcase and preserve tribal artefacts related to life and culture of tribes.

(v) Ministry gives funding to states/UTs for organizing tribal festival at State level.

(vi) The Ethnographic Museum of the states preserve and showcase rare artifacts related to life and culture of various tribes.

2. Ministry is releasing funds to States under centrally sponsored scheme Support to TRI based on their proposal through Apex Committee Meeting. Details of funds released under the Scheme of 'Support to Tribal Research Institutes are as under:

(Rs. in lakh)

Fund Released				
Sl. No	State	2019-20	2020-21	2021-22
1	Andaman and Nicobar	0.00	0.00	0
2	Andhra Pradesh	500.00	455.00	432.75
3	Arunachal Pradesh	923.85	184.15	0
4	Assam	235.64	0.00	0
5	Chhattisgarh	0.00	0.00	189.04
6	Gujarat	1719.06	0.00	0
7	Himachal Pradesh	68.05	50.00	114.1
8	Jammu And Kashmir	308.84	206.51	200
9	Jharkhand	1654.50	0.00	13.92
10	Karnataka	185.50	26.35	184.25
11	Kerala	0.00	0.00	0

12	Madhya Pradesh	0.00	447.00	484.58
13	Maharashtra	141.00	0.00	0
14	Manipur	877.00	0.00	0
15	Mizoram	1512.00	1178.22	766.65
16	Nagaland	275.00	0.00	85
17	Odisha	780.04	503.00	644.76
18	Rajasthan	0.00	8.89	215.34216
19	Sikkim	82.50	144.00	273.3
20	Tamil Nadu	0.00	0.00	135.09
21	Telangana	557.25	375.75	548.95
22	Tripura	335.52	0.00	44.29384
23	Uttar Pradesh	0.00	35.15	89.25
24	West Bengal	149.25	0.00	0
25	Meghalaya	0.00	0.00	66.224
26	Uttarakhand	693.00	2183.48	1400.75
27	Goa	0.00	202.50	111.75